

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.576 of 1994

Monday this the TWENTY FIFTH day of April, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. All India Customs Employees Federation
Madras rep. by its General Secretary
S.Natarajan, Dy. Office Superintendent,
Customs House, Madras.

2. Avaran E, Tax Assistant,
Customs House, Cochin-9.

3. J.Varghese, Tax Assistant
Customs House, Cochin-9.

...Applicants

(By Advocate Mr.M.R.Rajendran Nair)

Vs.

1. Union of India, represented by
Secretary to Government,
Secretariat, New Delhi.

2. Central Board of Excise and
Customs, represented by its
Chairman, New Delhi.

...Respondents

(By Advocate Mr.C.Kochunni Nair, SCGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned Standing Counsel submits that the
Department will be holding the same type of examination,
which is held for promotion of UDCs to Executive Cadre,
for retention of Tax Assistants also. We record
the submission and consider it unnecessary to issue
any directions. Application is disposed of. No costs.

Dated the 25th day of April, 1994.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN